

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18.12.2020 at 2.30 P.M
THROUGH VIDEO CONFERENCING**

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : CP/1041/2019
PETITION NUMBER :
NAME OF THE APPLICANT : Najma Meeran & 3 Ors
NAME OF THE RESPONDENT : Breeze Orchards Pvt Ltd & 6 Ors
UNDER SECTION : 59 of CA 13

ORDER

Due to paucity of time, this matter is adjourned to
10.02.2021.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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